

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated. 29/11/07

Coram: Dr. K.V.S. Rajan, Member(J)

Vide M.A. No. 139/05, the

Respondents have stated that Disciplinary Proceedings have been completed and, as such, the O.A. has become infructuous.

Accordingly, the O.A. is disposed of as infructuous.


Member(J)

Defects not removed.

For further orders.


Registrar

10/8

6/2/04

or at 9.2.04

One weeks time granted to remove the defects. list on 6/2/04.


9/2/04

REGISTRAR

Defects not removed.

Registrar

10/8

13/2/04

Dt. 16.2.04

The learned counsel

for the petitioner prays for time to remove the defects.

Prayer allowed. Time granted till 23.2.04 for the same.


16/2/04

REGISTRAR

Defects not removed.

Registrar

10/8
23/2/04